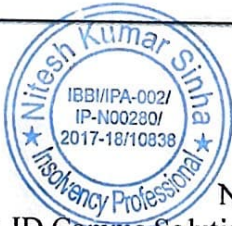


FORM A PUBLIC ANNOUNCEMENT <i>[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]</i> FOR THE ATTENTION OF THE STAKEHOLDERS OF ID COMMS SOLUTIONS PRIVATE LIMITED	
Name of the Corporate Person	: ID COMMS SOLUTIONS PRIVATE LIMITED
Date of Incorporation	: 18/01/2023
Authority under which Corporate Person is Incorporated	: MINISTRY OF CORPORATE AFFAIRS
CIN	: U74910DL2023FTC410099
Registered Office Address	: S-1, S/F Manish Global Mall Sector 22 Dwarka, South West Delhi, India, 110077
Date of Commencement of Liquidation	: 20 th December, 2024
Name & Address of Liquidator	: Mr. Nitesh Kumar Sinha Reg. No.: IBBI/PA-002/IP-N00280/2017-18 10838, E-262, East of Kailash, South Delhi New Delhi, India-110065 Email : info@csnitesh.com Contact Details : 9871500827
Last date of Submission of Claim	: 19 th January, 2025
Notice is hereby given that ID COMMS SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation w.e.f. 20th December, 2024. The stakeholders of the ID COMMS SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19th January, 2025, to the liquidator at the address mentioned above. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of the Liquidator: Sd/- Nitesh Kumar Sinha Liquidator Date: 21ST December 2024 Place: New Delhi	

Date: 23.12.2024
Place: Delhi


 Nitesh Kumar Sinha
 Liquidator, ID Comms Solutions Private Limited
 Registration No.: - IBBI/PA-002/IP-N00280/2017-18/10838
 Insolvency Professional
 M: 9871500827

फॉर्म ए सार्वजनिक घोषणा [भारतीय दिवाला एवं दिवालियापन बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियमन 14 के तहत] आईडी कॉमस सोलूशन्स प्राइवेट लिमिटेड के हितधारकों के घ्यानार्थ	
कारपोरेट व्यक्ति का नाम	: आईडी कॉमस सोलूशन्स प्राइवेट लिमिटेड
निगमन की तिथि	: 18/01/2023
प्राधिकरण जिसके अंतर्गत कारपोरेट व्यक्ति निगमित है	: कारपोरेट कार्य मंत्रालय
CIN	: U74910DL2023FTC410099
पंजीकृत कार्यालय का पता	: एस-1, एस/एफ मनीष ग्लोबल माल, सेक्टर 22 द्वारका, साऊथ वैस्ट दिल्ली, इण्डिया 110077
परिसमापन प्रारम्भ की तिथि	: 20 दिसम्बर, 2024
परिसमापक का नाम और पता	: श्री नीलेश कुमार सिन्हा Reg.No.: IBBI/IPA-002/IP-N00280/2017-18 10838, ई-262, ईस्ट ऑफ कैलाश, साऊथ दिल्ली नई दिल्ली, इण्डिया-110065 ईमेल : info@csnitesh.com सम्पर्क विवरण : 9871500827
दावा प्रस्तुत करने की अंतिम तिथि	: 19 जनवरी, 2025
एतद्वारा सूचना प्रदान की जाती है कि आईडी कॉमस सोलूशन्स प्राइवेट लिमिटेड का स्वैच्छिक परिसमापन w.e.f. 20 दिसम्बर, 2024 को प्रारम्भ हो गया है। आईडी कॉमस सोलूशन्स प्राइवेट लिमिटेड के हितधारकों से अनुरोध है कि वे 19 जनवरी, 2025 अथवा उससे पहले परिसमापक को उपरोक्त उल्लिखित पते पर अपने दावों का प्रमाण प्रस्तुत करें। वित्तीय लेनदारों को अपने दावे प्रमाण के साथ केवल इलेक्ट्रानिक माध्यम अथवा डाक द्वारा भेजने होंगे। अन्य सभी हितधारक अपने दावे व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रानिक माध्यम द्वारा प्रस्तुत करें। दावों के झूठे अथवा भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जायेगा। परिसमापक का नाम और हस्ताक्षर हस्ता०/- नीलेश कुमार सिन्हा परिसमापक तिथि : 21.12.2024 स्थान : नई दिल्ली	

Date: 23.12.2024
Place: Delhi


 Nitesh Kumar Sinha
 Liquidator, ID Comms Solutions Private Limited
 Registration No.: - IBBI/IPA-002/IP-N00280/2017-18/10838
 Insolvency Professional
 M: 9871500827